

O.I.H.

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS**

LOK SABHA

UNSTARRED QUESTION NO. 1813

TO BE ANSWERED ON NOVEMBER 28, 2019

METRO RAIL PROJECTS IN UP

NO. 1813. SHRIMATI KESHARI DEVI PATEL:

Will the Minister of Housing and Urban Affairs be pleased to state:

- (a) the names of the cities in Uttar Pradesh where metro rail projects have been sanctioned;**
- (b) whether any survey or DPR has been conducted/prepared for metro rail project in Prayagraj (Allahabad) and if so, the details thereof;**
- (c) the time by which the said metro rail project will be started in Prayagraj (Allahabad) and whether any time schedule has been fixed for the said project; and**
- (d) if so, the details thereof and the budget approved and the amount released for this project?**

ANSWER

**THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE
MINISTRY OF HOUSING AND URBAN AFFAIRS**

(SHRI HARDEEP SINGH PURI)

- (a) The names of the cities in Uttar Pradesh where metro rail projects have been sanctioned are Lucknow, Noida, Greater Noida, Ghaziabad, Kanpur and Agra. Apart from these cities, a Regional**

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Rapid Transit System (RRTS) Corridor from Delhi to Meerut has also been sanctioned.

(b) Urban transport, which is an integral part of urban development, is a State subject. Hence, respective state governments are responsible for initiating/developing, and funding urban transport infrastructure including metro rail projects. The Central Government considers financial assistance for metro rail proposals in cities or urban agglomerates as per Metro Rail Policy 2017, on the basis of the feasibility of the proposal and availability of resources, as and when posed by the concerned state governments.

(c) & (d) Do not arise.
